

[Srimati Parvathi Krishnan]
have not been issued to the Central
Provident Fund Commissioner to
make the payments due.

The strike has now spread to other
areas of Singareni, Collieries. The
production of coal has come to a
stand still thereby seriously affecting
coal supplies to industry, etc. in the
Southern region. Particularly affected
areas are the thermal power plants
in Tamilnadu and Andhra Pradesh.

The Minister of Energy should
immediately see that the decision is
taken forth with to sanction the
amounts and announcement made by
him so that work can be resumed and
the production of coal ensured. The
Minister of Energy for once should
stop being unenergetic and he should
be energetic about this matter.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER PAPER (CONSERVA-
TION AND REGULATION OF USE) ORDER
AND REVIEW AND ANNUAL REPORT OF
HINDUSTAN MACHINE TOOLS LTD. FOR
1976-77

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRIMATI ABHA MAITI): On be-
half of Shri George Fernandes, I beg
to lay on the Table:—

(1) A copy of Notification No. S.O.
276(E) (Hindi and English versions)
published in Gazette of India dated
the 19th April, 1978 issued under
clause 5 of the Paper (Conservation
and Regulation of Use) Order, 1974.
[Placed in Library. See No. LT-
2223/78].

(2) A copy each of the following
papers (Hindi and English versions)
under sub-section (1) of section 619A
of the Companies Act, 1956:—

(i) Review by the Government
on the working of the Hindustan
Machine Tools Limited, Bangalore
for the year 1976-77.

(ii) Annual Report of the Hindu-
stan Machine Tools Limited, Ban-
galore, for the year 1976-77 along
with the Audited Accounts and the
comments of the Comptroller and
Auditor General thereon. [Placed
in Library. See No. LT-2224/78].

NOTIFICATION RE. FLOATATION OF MAR- KET LOANS BY CENTRAL GOVERNMENT

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
SATISH AGRAWAL): I beg to lay on
the Table a copy of Notification No. F.
4(2)-W&M/78 (Hindi and English ver-
sions) dated the 2nd May, 1978 regard-
ing floatation of Market Loans by the
Central Government. [Placed in Libra-
ry. See No. LT-2225/78].

STATEMENT SHOWING REASONS FOR DELAY IN LAYING REPORTS ON ACTIVITIES OF COIR BOARD

SHRIMATI ABHA MAITI: I beg to
lay on the Table a Statement (Hindi
and English versions) showing reasons
for delay in laying the (1) Annual*
Report for the year 1976-77 and (2)
Half-yearly* Report for the period
from 1st April, 1977 to 30th Septem-
ber, 1977 on the activities of the Coir
Board and the working of the Coir In-
dustry Act, 1953. [Placed in Library.
See No. LT-2226/78].

ANNUAL REPORT, ETC. OF CENTRAL VIGILANCE COMMISSION FOR 1976-77

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI S. D. PATIL): I beg to lay on
the Table:—

(1) A copy of the Annual Report
(Hindi and English versions) of the
Central Vigilance Commission for
the year 1976-77.

*The Reports were laid on the Table on the 30th March, 1978.